

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.07.2020

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 84/BB/2019	For hearing IA 169/2020 IA 204/2020 IA 205/2020 IA 206/2020 IA 207/2020 IA 208/2020 IA 213/2020 IA 214/2020 IA 215/2020 IA 216/2020 IA 217/2020 IA 218/2020 - CIRP (For direction)	Sec 7 of I&B code 2016	M/s Pratap Chandra Pandhy & Ors	Abhay Kumar Das/Aruni Poddar, Advocates	M/s Dreamz Infra India Ltd	Ashok Kriplani, RP Shanmukha Bharadwaz, for RP – Applicant, A Mahesh Chawdhary Applicant in IA's IA 204/2020 IA 205/2020 IA 206/2020 IA 207/2020 IA 208/2020 IA 213/2020 IA 214/2020 IA 215/2020 IA 216/2020 IA 217/2020 IA 218/2020

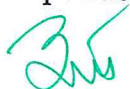
ADVOCATE FOR PETITIONER/s:

MR. MAHESH CHAUDHARY - Advocate

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Mr. Mahesh Chawdhary, Learned Applicant in I.A.'s through Video Conference. Issue notice in all the I.A.'s. The Applicant is permitted to take notice to the Respondent through email also. Post the case on 30.07.2020



MEMBER (T)



MEMBER (J)

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Verified



Court Officer.